

Charges Against Sub-Divisional Magistrate Delhi

4910. SHRI S. M. BANERJEE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether one Sub-Divisional Magistrate in the Tis Hazari Courts, Delhi slapped one accused in the presence of some Advocates and public persons in the open Court on the 12th November, 1970 ;

(b) if so, the name of the Sub-Divisional Magistrate concerned ; and

(c) the action taken against him ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) to (c) . According to the report of Delhi Administration, an employee of the office of Deputy Commissioner, Delhi, against whom a departmental enquiry was being conducted by Shri S. K. Batra, Sub-Divisional Magistrate, had alleged that he was slapped by this officer. Deputy Commissioner, Delhi is reported to have personally enquired into the matter and found these allegations incorrect.

Idle capacity of Gwalior Rayon

4911. SHRI S. M. BANERJEE : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the Gwalior Rayon has started production beyond its sanctioned capacity since many years ;

(b) whether this was brought to the notice of Government ;

(c) whether this constitute violation of the present rules and regulations ;

(d) if so, what steps have been taken by Government ; and .

(e) if the reply to part (c) above be in the negative the reason therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHODHARY RAM SEWAK) : (a) Yes, Sir.

(b) Yes, Sir.

(c) Prime facie it appears to be so.

(d) Show Cause notices were issued.

(e) The matter is under examination in consultation with the concerned Ministries.

Infiltration of R.S.S., in Government Services

4912. SHRI S. M. BANERJEE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that amongst the Government servants in the Central Government colonies in New Delhi, the R. S. S. is functioning in the name of Yuvak Mandal ; and

(b) if so, the steps Government propose to take to prevent infiltration of this organisation in the Government services ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) Government are aware that a registered society, in the name of Yuvak Mandal, has set up its branches in some areas of New Delhi, such as, Laxmibai Nagar, Sarojini Nagar, R. K. Puram and Srinivaspuri.

(b) Instructions already exist that the Government servants should not only maintain political neutrality but should also appear to do so and they should not participate in the activities of, or associate themselves with, any organisation in respect of which there is the slightest reason to think that the organisation has a political aspect.